

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**RAJYA SABHA
UNSTARRED QUESTION NO.821
ANSWERED ON 11TH FEBRUARY, 2025**

Unutilized funds under NAM

821 # **Shri Sanjay Singh:**

Will the Minister of *Ayush* be pleased to state:

- (a) whether it is a fact that some States have under-utilized the funds available under the National Ayush Mission (NAM), if so, the details of the amount allocated and the expenditure thereof, State-wise;
- (b) the mechanism evolved by the Central Government to reallocate the unutilized funds; and
- (c) whether Government has made any special assessment to assess the slow progress of the State Governments, if so, the action plan for submitting its annual report?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)**

(a) Ministry of Ayush is implementing Centrally Sponsored Scheme of National Ayush Mission (NAM) through State/UT Governments for overall development and promotion of Ayush systems. Under NAM, Ministry supports the efforts of State/UT Governments by providing financial assistance to them under different activities as per the provision of NAM guidelines against their submitted State Annual Action Plans (SAAPs). However, some States have under-utilized the funds available under the National Ayush Mission (NAM). State/UT wise status of grant-in-aid released and expenditure from 2014-15 to till date under National Ayush Mission (NAM) is attached at **Annexure**.

(b) Ministry has requested to State/UT Governments to refund the unspent balance or re-allocate the same into other approved activities to expedite the expenditure without changing the object head.

(c) The Government is regularly and vigorously monitoring the progress of implementation of various activities under NAM scheme through various methods as under: -

- i. Collecting activity-wise physical/financial progress on regular interval from the State/UT Governments.
- ii. Conducting the field visits by central team of the Ministry of Ayush, time to time, to analyse the actual progress of implementation of different activities for which State Government has reported expenditure and submitted utilization certificates.

- iii. Regional Review Meetings with State/UTs under the Chairmanship of Hon'ble Minister/Secretary to assess the implementation status and to decide way forward.
- iv. One to one meeting with States/UTs conducted for detailed review of physical and financial progress.
- v. Mid-term evaluation of NAM scheme implementation/progress by NITI Aayog through third party who undertakes field visits in State/UTs.

Status of amount allocated/released and expenditure reported by the States/UTs

Rs. in Lakhs

Sl. No.	Name of the States/UTs	Amount allocated/ Released	Expenditure reported by the States/UTs Government
1	Andaman & Nicobar Islands	2629.773	2610.019
2	Andhra Pradesh	7578.053	6987.132
3	Arunachal Pradesh	5018.039	4847.039
4	Assam	13911.368	12865.171
5	Bihar	8091.859	6150.434
6	Chandigarh	1759.118	1693.947
7	Chhattisgarh	10741.831	9163.795
8	Dadra & Nagar Haveli and Daman & Diu	892.698	724.062
9	Delhi	726.305	344.509
10	Goa	2324.906	2206.027
11	Gujarat	13504.053	10322.835
12	Haryana	14105.670	13777.378
13	Himachal Pradesh	14997.058	13421.674
14	Jammu & Kashmir	21829.780	21275.047
15	Jharkhand	13647.801	13634.271
16	Karnataka	20452.168	19578.278
17	Kerala	24534.461	23633.988
18	Ladakh	307.035	299.187
19	Lakshadweep	1721.775	1721.775
20	Madhya Pradesh	33012.602	31998.376
21	Maharashtra	10675.054	8924.260
22	Manipur	8227.988	8051.595
23	Meghalaya	5776.163	5477.353
24	Mizoram	4833.379	4765.044
25	Nagaland	7898.267	7887.112
26	Odisha	8710.175	8262.591
27	Puducherry	2367.078	2310.468
28	Punjab	5201.824	4925.261
29	Rajasthan	26782.818	23905.786
30	Sikkim	3897.816	3897.813
31	Tamil Nadu	21206.828	18582.538
32	Telangana	9789.231	9329.158
33	Tripura	4915.422	4774.912
34	Uttar Pradesh	90103.740	88397.384
35	Uttarakhand	14964.019	14396.344
36	West Bengal	16292.301	15209.755
	Total	453428.453	426352.318